

[Shri J. Vengal Rao]

They are producing 16,000 two-wheelers in the country with the collaboration of Japan and other countries. Not only this, when I was the Chief Minister, with this collaboration of the Scooters India, we sorted IFS scooters also. The position of Avanti scooters also is the same. It is also closed. I know very well about it. Our friends do not know about all these things and they said about Vikrant or something. About Vikrant only UP Government gave the roadworthy certificate. The other States did not give the certificate. They are not willing to purchase that vehicle and allow them in the States. There are so many others. So many people came and Escort people also came. Bajaj Tempo people also came. They came and pressed. They visited the plant and negotiated. They said that they withdraw the offer. There is no other alternative for the Government.

SHRI SURESH KURUP : Have you advertised ?

SHRI J. VENGAL RAO : The first option is closure and the second option is to give is to somebody. There are 3330 workers there. They will lose their jobs. There is no other alternative to save the workers, except that Bajaj came forward to manage this unit. That is why there is no other ultra-motive.

SHRI BASUDEB ACHARIA : Bajaj will retrench 2000 workers.

SHRI J. VENGAL RAO : Negotiations have not yet been finalised. They are going on. I will certainly take care of all these things before the final negotiations. There is no other alternative.

(Interruptions)

SHRI SAIFUDDIN CHOWDHARY (Katwa) : This is no reply at all.

SHRI NARAYAN CHOWBEY : ...whether it is a fact or not that Bajaj was allowed to hold the licence. Why do you allow Bajaj to.

(Interruptions)

MR. DEPUTY SPEAKER : No interruptions please.

SHRI BASUDEB ACHARIA : This is no reply. In protest I walk out.

[Shri Basudeb Acharia and some other hon. Members then left the House]

13.04 hrs.

[English]

BUSINESS ADVISORY COMMITTEE
Forty-Ninth Report

THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY
AFFAIRS (SHRIMATI SHEILA DIK-
SHIT) : I beg to move :

“That this House do agree with the Forty-ninth Report of the Business Advisory Committee presented to the House on the 29th February, 1988”

MR. DEPUTY SPEAKER : The question is :

“That this House do agree with the forty-ninth Report of the Business Advisory Committee presented to the House on the 29th February 1988.”

The motion is adopted

MR. DEPUTY SPEAKER : The House is adjourned to re-assemble at 2.05 PM.

13.05 hrs.

The Lok Sabha adjourned for Lunch till five minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at nine minutes past Fourteen of the Clock.

MR. DEPUTY SPEAKER in the
Chair